

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2012

Dated : 25th August, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Tata Power Delhi Distribution Co. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singh Choudhuri

Counsel for the Respondent(s) : Mr. Pradeep Misra &
Mr. Daleep Kumar Dhyani

ORDER

Learned counsel for the appellant seeks some more time to file written submissions. He is permitted to file the same by 2nd September, 2014 and serve copy thereof on the other sides.

Judgment is reserved.

(Justice Surendra Kumar)
Judicial Member

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(Rakesh Nath)
Technical Member